

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 230
ANSWERED ON 02/02/2026

STATUS OF PMAY-U IN UTTAR PRADESH

230. DR. LAXMIKANT BAJPAYEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned, grounded for construction and completed/delivered under the Pradhan Mantri Awas Yojana (PMAY-U) in the State of Uttar Pradesh during last five years, the details thereof, district-wise;
- (b) the details of timeline fixed for completion and allotment of such houses along with the details and reasons of delay in this regard; and
- (c) the challenges being faced in the implementation of this Scheme and the steps taken to overcome such challenges?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at <https://pmay-urban.gov.in/uploads/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposal submitted by States/Union Territories (UTs), a total of 122.28 lakh houses including 10.65 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 114.84 lakh houses have been grounded and 97.02 lakh are completed/delivered to the beneficiaries across the country as on 22.01.2026. Based on the proposals received from State Government of Uttar Pradesh, a total of 21.02 lakh houses have been sanctioned by the Ministry including 3.27 lakh houses under PMAY-U 2.0. Out of which, more than 17.64 lakh have been grounded and 17.18 lakh are completed/delivered to the beneficiaries in the urban areas so far. The district-wise details of houses sanctioned, completed and occupied till date under PMAY-U and PMAY-U 2.0 in the State of Uttar Pradesh is at Annexure.

PMAY-U & PMAY-U 2.0 are demand driven schemes and as per the Scheme Guidelines, selection of beneficiaries under different verticals through suitable means, formulation & execution of projects including allotment of completed houses are done by States/UTs. The allotment as well as occupancy of the houses sanctioned under different verticals under the scheme are done through transparent processes to ensure that all houses under PMAY-U are completed and occupied by the intended and eligible beneficiaries only.

As per the Scheme Guidelines, Central Assistance under different verticals is released to the States/UTs/Central Nodal Agencies (CNAs) based on compliances submitted by them. Further, the disbursement of subsidy (including Central & State components) to the beneficiaries under different verticals by States/UTs/Implementing agencies is done depending upon the physical & financial progress of projects/houses. Moreover, it has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/No Objection Certificates (NOCs) etc. The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization.

District-wise details of houses sanctioned, completed and occupied till date under PMAY-U and PMAY-U 2.0 in the State of Uttar Pradesh

S. No.	Name of the District	Physical Progress of Houses (Nos.)			
		Sanctioned	Grounded	Completed	Occupied
1	Agra	57,052	50,909	50,564	50,564
2	Aligarh	35,634	27,159	26,647	26,596
3	Ambedkar Nagar	22,638	20,320	19,799	19,799
4	Amethi	8,927	7,700	7,516	7,516
5	Amroha	17,847	11,747	11,523	11,523
6	Auraiya	11,484	9,248	9,126	9,126
7	Ayodhya	25,880	19,839	19,321	19,267
8	Azamgarh	19,640	16,637	16,324	16,324
9	Baghpat	14,702	12,682	12,065	12,065
10	Bahraich	17,495	13,264	12,717	12,573
11	Ballia	23,581	21,070	20,103	20,103
12	Balrampur	6,280	5,211	4,584	4,584
13	Banda	21,955	19,523	19,092	19,092
14	Bara Banki	26,612	24,550	23,841	23,553
15	Bareilly	50,773	38,537	37,285	35,405
16	Basti	21,857	18,361	17,902	17,902
17	Bhadohi	28,948	27,204	26,991	26,991
18	Bijnor	32,777	24,674	23,218	23,218
19	Budaun	25,300	18,039	17,817	17,817
20	Bulandshahr	53,174	47,610	45,881	45,827
21	Chandauli	11,250	10,393	10,160	10,160
22	Chitrakoot	9,612	7,956	7,713	7,713
23	Deoria	30,298	24,834	24,070	24,070
24	Etah	13,089	10,142	9,926	9,926
25	Etawah	12,008	10,216	9,898	9,754
26	Farrukhabad	16,023	11,921	11,669	11,669
27	Fatehpur	21,619	18,672	18,074	18,074
28	Firozabad	53,644	46,189	44,237	43,669
29	Gautam Buddha Nagar	29,613	29,174	29,102	29,102
30	Ghaziabad	88,685	77,066	72,019	65,627
31	Ghazipur	14,089	11,368	10,748	10,748
32	Gonda	8,250	6,706	6,656	6,128
33	Gorakhpur	68,488	56,248	55,544	55,509
34	Hamirpur	15,959	13,328	13,195	13,195
35	Hapur	11,953	10,602	9,751	9,429
36	Hardoi	24,055	18,643	18,519	18,519
37	Hathras	8,553	7,276	7,000	7,000
38	Jalaun	27,273	21,656	21,377	21,377

S. No.	Name of the District	Physical Progress of Houses (Nos.)			
		Sanctioned	Grounded	Completed	Occupied
39	Jaunpur	28,609	24,662	23,135	23,135
40	Jhansi	38,316	32,909	32,015	29,603
41	Kannauj	12,497	10,464	10,273	10,273
42	Kanpur Dehat	19,181	15,097	14,867	14,867
43	Kanpur Nagar	36,284	32,783	31,736	21,867
44	Kasganj	10,769	8,670	8,564	8,564
45	Kaushambi	20,613	16,459	16,170	16,170
46	Kheri	37,484	31,769	31,405	31,405
47	Kushinagar	46,626	38,535	37,823	37,823
48	Lalitpur	24,479	22,115	21,312	21,312
49	Lucknow	85,233	75,996	75,323	68,010
50	Mahoba	14,603	13,446	12,632	12,632
51	Mahrajganj	37,815	30,646	30,025	30,025
52	Mainpuri	13,180	11,408	11,187	11,187
53	Mathura	48,468	42,764	41,481	41,481
54	Mau	23,372	18,474	18,358	18,358
55	Meerut	40,276	33,052	31,814	30,455
56	Mirzapur	47,214	44,520	43,354	43,354
57	Moradabad	42,044	36,910	36,182	34,978
58	Muzaffarnagar	24,781	23,084	22,540	22,262
59	Pilibhit	24,893	21,432	21,294	21,294
60	Pratapgarh	30,914	15,262	14,929	14,929
61	Prayagraj	40,953	31,840	30,779	30,085
62	Rae Bareli	15,935	12,752	12,460	12,225
63	Rampur	28,791	24,696	23,769	23,769
64	Saharanpur	52,998	36,573	35,865	35,865
65	Sambhal	15,156	12,482	12,350	12,350
66	Sant Kabir Nagar	25,012	23,204	22,527	22,527
67	Shahjahanpur	33,904	26,632	25,661	25,661
68	Shamli	19,873	17,363	16,985	16,985
69	Shrawasti	6,179	5,764	5,596	5,596
70	Siddharthnagar	26,083	22,422	21,804	21,804
71	Sitapur	35,683	28,837	28,567	28,567
72	Sonbhadra	15,310	11,400	11,311	11,311
73	Sultanpur	7,199	5,778	5,704	5,642
74	Unnao	33,871	30,325	29,485	29,485
75	Varanasi	50,712	46,538	46,291	46,164
Total		21,02,327	17,63,737	17,17,547	16,83,534